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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.96/ BB/2017	-	For compliance	252(3)	Gade Capital Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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30. P.S.M. chari
PCS
944828624

Applicant
copy


13/9/2017

PCS for petitioner is present. She is directed to file affidavit of any Director of the Company to the effect that the Company had not deposited any money to its account during the demonetisation period and that no notice was issued by the Income Tax Department to the Company regarding any liability.

List it on 05.10.2017.


MEMBER (J)


MEMBER (T)